

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 29th August, 2017
Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 509/2017 (M.A. No. 1017/2017)	Bijender Singh Vs. Gram Panchayat, Chirao & Ors.	Mr. Shivnath Kumar, Adv. for Applicant
2.	Original Application No. 514/2017	C-1 Block Resident Welfare Association (Regd.), Ashok Vihar Vs. North Delhi Municipal Corporation & Ors.	Mr. Vikas Jain, Adv. for Applicant
AFTER NOTICE			
3.	Appeal No. 27/2017 (M.A. No. 995/2017 & M.A. No. 1004/2017)	Sajjan Singh Vs. State of Haryana & Ors.	Mr. Mayank Aggarwal, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 5 & 7
FOR COMPLETION OF PLEADINGS			
4.	Appeal No. 14/2017 (M.A. No. 749/2017, M.A. No. 750/2017 & M.A. No. 751/2017)	M/s Prayag End Udyog Vs. State of U.P. & Ors.	Mr. M. Z. Chaudhary & Mr. S. A. Zaidi, Advs. for Appellant Mr. Pradeep Mishra, Adv. for R-3 & 4 Mr. Anurag Ojha, Adv. for R-5
5.	Original Application No. 159/2017	Veterans Forum for Transparency in Public Life Vs. Chapra Nagar Parishad & Ors.	Dr. Bishwanath Prasad Singh, Applicant in person Mr. Chandan Kumar, Adv. for R-1 Mr. Gautam Singh, Adv. for R-2 & 3
6.	Original Application No. 280/2017 (M.A. No. 529/2017)	Dwarikadham-Radhika Dham Resident Welfare Trust Vs. Mathura-Vrindavan Development Authority & Ors.	Mr. Rajesh K. Lawania, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Mukesh Kumar Verma, Adv. for UP Mr. Pradeep Misra, Adv. for R-7 Mr. Vishwajit Singh, Adv. for MVDA Mr. Rajesh K. Singh, Adv. for MoEF
7.	Original Application No. 359/2017	Khushi Sewa Sanstha Vs. Delhi Development Authority & Anr.	Mr. Alamgir & Mohd. Shadan, Advs. for Applicant Mr. Tarunvir S. Khehar, Adv. for R-1, 2 & 4 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA
8.	Original Application No. 372/2017	Md. Hayath Uddin Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Keith Varghese, Advs. for Applicant Mr. B. V. Niren, Adv. for CGSC Mr. Mukul Singh, Adv. for MoEF Mr. Rajesh Singh, Adv. for Maharashtra Mr. Gautam, Adv. for BSPCB Mr. Divya Prakash Pande, Adv. for MoEF Mr. Nikhil Nayyar, Adv. for TSPCB Mr. Mukesh Verma, Adv. Ms. Madhavi Divan, Adv. Mr. J. Ramachander Rao, AAG with Mr. P. Venkat Reddy, Adv. for Telangana

FOR HEARING			
9.	Execution Application No. 18/2017 IN O.A. No. 16/2014	Shri Hazi Ariff Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Adv. for Applicant Dr. Sandeep Singh, Adv. for R-1 Mr. Rajesh Raina, Adv. for R-2 Mr. Raman Yadav, Adv. for R-3 Mr. Pradeep Mishra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-5 Mr. Sudhir Kulshreshtha, Adv.
10.	Original Application No. 365/2017	G. D. Goenka Public School Vs. South Delhi Municipal Corporation & Anr.	Mr. Raj Panjwani, Sr. Adv. with Mr. Bijender Singh, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Ms. Puja Kalra, Adv. for SDMC
11.	Original Application No. 369/2017 (M.A. No. 996/2017)	Rajesh Parihar Vs. State of Rajasthan & Ors.	Mr. Sanjeet Purohit, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB
12.	Original Application No. 375/2016 (Earlier O.A. No.308/2015) (Noticee DMRC)	Kaushambi Apartments Residents Welfare Association (KARWA) Vs. UP Pollution Control Board & Ors.	Ms. Bhumika Kapoor, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1 Ms. Rachna Golcha, Adv. for R-2 Mr. Amit Tiwari, Adv. for State of UP Mr. Eram Khan, Adv. for DTC Mr. D. Rajeshwar Rao, Adv. for R-3 & 7 Mr. Sudhir Kulshreshtha, Adv. for R-5 Mr. A. D. N. Rao, Adv. for DMRC Ms. Garima Prasad, Adv. for R-8 Mr. Vibhav Misra, Adv. for R-9 Mr. Raman Yadav, Adv. for GDA Mr.D.Rajeshwar Rao, Adv. for Delhi Police Mr.Tarunveer Singh Kehar,Adv. for GNCTD Mr. Vishwajit Singh, Adv. for GNN
13.	Original Application No. 377/2016 (Earlier O.A. No.308/2015)	Kaushambi Apartments Residents Welfare Association (KARWA) Vs. UP Pollution Control Board & Ors.	Mr. Rohit Raj Sachan, Adv. for Nagar Nigam, Ghaziabad, U.P. (R-5)
14.	M.A. No. 716/2016 & M.A. No. 1493/2016 IN Original Application No. 308/2015	Kaushambi Apartments Residents Welfare Association (KARWA) Vs. UP Pollution Control Board & Ors.	Mr. Ajay Kohli, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-1 Mr. Amit Tiwari, Adv. for State of UP Mr. Raman Yadav, Adv. for GDA Mr. Pratik Yadav, Adv.
15.	Original Application No. 391/2016 (Earlier Application No. 49/2015 (SZ))	M/s A. Purushottam Chitrapur Vs. Union of India & Ors.	Mr. Shankar S. Bhat, Adv. for Applicant Mr. M. C. Mehta, Adv. Mr. Devadatt Kamat, AAG with Mr. Devraj Ashok, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 & 4 Mr. Naveen R. Nath, Adv. for R-10 Mr. S. R. Rajagopal, Adv. for R-13 to 15 Mr. Attin Shankar Rastogi, Adv. for MoEF
16.	Original Application No. 431/2016 (Earlier O.A.No.56/2015(CZ))	Babu Lal Jajoo Vs. Union of India & Ors.	Dr. M. S. Kachhawa, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. with Mr. Chinmoy Padip Sharma, Adv. for R-6 Mr. Shiv Mangal Sharma & Mr. Saurabh Rajpal, Advs. for R-3, 4 & 5 Dr. M. S. Kachhawa, Adv.
17.	Original Application No.	Pavit Singh	Ms. Anunaya Mehta, Adv. for Applicant

	682/2016 (M.A. No. 428/2017 & M.A. No. 845/2017)	Vs. Union of India & Ors.	Mr. Tarunvir Singh Khehar, Adv. for R-1, 2, 4 & 6 Mr. Rajiv Bansal, Sr. Adv. for DDA Ms. Puja Kalra, Adv. for SDMC Mr. Mukul Singh, Adv. for MoEF Mr. Shariq Ahmed, Adv. for GDA
18.	M.A.No.258/2015 IN Original Application No. 10/2014	Pavit Singh Vs. The State of NCT Of Delhi &Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Adv. for the Applicant Mr. Tarunvir Singh Khehar & Mr. Vivek Kumar Tondon, Adv. for R-1, 2 4 & 6 Mr. Mukul Singh, Adv. for MoEF Mr. Ashwani Kumar Dubey, Adv. Mr. Rajesh Kumar, Adv. Ms. Puja Kalra, Adv. for SDMC Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA
19.	Original Application No.125/2013 (M.A. No. 1022/2017)	Rameshwar Singh Vs. State of U.P. & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Amit Tiwari, Adv. for R-1, 2 & 5 Mr. Pradeep Mishra, Adv. for R-3 Mr. Avijit Bhushan, Adv. for R-4 Mr. Ashish S. Kulshrestha, Adv. for R-6 Mr. Vikas Malhotra, Adv. for R-7 Mr. A. S. Kulshrestha, Adv. for UPSIDC Mr. Tarunvir Singh Khehar, Adv.
20.	Original Application No. 322/2015 (M.A. No. 272/2017) (CWP (PIL) No. 718/2009)	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman Deep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh Kachhawa, Adv. for R-1 Mr. Manish Shishodia, Adv. for R – 2 Mr. Rohit Sachaw for R-7 Kashi Nath & Co. Mr. Mrinmay Bhattmewara, Adv.
21.	Original Application No. 86/2014 (M.A No. 255/2014, M.A No. 256/2014 & M.A No. 432/2017	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman Deep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for R-1 Mr. Manish Shishodia, Adv. for R – 2 Mr. Rohit Sachaw for R-7
22.	Original Application No. 87/2014 (M.A No. 257/2014, M.A No. 258/2014, M.A. No. 1382/2016 to M.A. No. 1440/2016, M.A. No. 88/2017, M.A. No. 89/2017 & M.A. No. 893/2017)	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman Deep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh Kachhawa, Adv. for R-1 Mr. Manish Shishodia, Adv. for R – 2 Mr. Rohit Sachaw for R-7 Kashi Nath & Co. Mr. H.D. Thaanvi, Adv. Mr. K. N. Joshi & Mr. Kapil Joshi, Adv.
23.	Original Application No. 88/2014 (M.A No. 259/2014, M.A No. 260/2014, M.A. No. 77/2017, M.A. No. 78/2017, M.A. No. 915/2017, M.A. No. 916/2017 & M.A. No. 917/2017	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman Deep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for R-1 Mr. Manish Shishodia, Adv. for R – 2 Mr. Rohit Sachaw for R-7 Mr. Mrinmay Bhattmewara, Adv.
24.	Original Application No. 89/2014 (M.A No. 261/2014, M.A No. 262/2014, M.A. No. 32/2017 to M.A. No. 43/2017, M.A. No. 76/2017 & M.A. No. 962/2017)	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman Deep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for R-1 Mr. Manish Shishodia, Adv. for R – 2 Mr. Rohit Sachaw for R-7 Mr. Pushpender Singh, Adv. Mr. Mrinmay Bhattmewara, Adv. Ms. Pragya Baghel, Adv. Mr. Pushpinder Singh, Adv.

25.	Execution Application No. 23/2016 (M.A. No. 533/2017, M.A. No. 558/2017 & M.A. No. 559/2017) IN O.A. No. 36/2016	Khilar Singh Tanwar Vs. Union of India & Anr.	Mr. Vardhman Kaushik & Mr. Nishant Gautam, Advs. for Applicant Mr. Tarunvir Singh Khehar & Mr. Narender Pal Singh, Advs. for R-2 to 4 Mr. D. K. Devesh, Adv. for R-5 Mr. Nupur Kumar, Adv.
26.	Original Application No. 56/2016	Samajik Parivartan Sewa Samiti (Regd.) Vs. State of U.P. & Anr.	Mr. Manali Singhal & Mr. Gaurav Srivastava, Advs. for Applicant Mr. Abhishek Yadav, Adv. for R-1 Mr. Sudhir Kulshreshtha, Adv. for R-2 Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-3 Mr. D. K. Divesh, Adv. for R-5 Mr. Divya Prakash Pande, Adv. Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. Raman Yadav, Adv. for GDA
27.	Original Application No. 531/2016 (M.A. No. 1017/2016)	U.P. Avas Evam Vikas Parishad Vs. State of U.P. & Ors.	Mrs. Veera Kaur Singh, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1 & 3 Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. for UPPCB Mr. Raman Yadav, Adv. for GDA Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. B. V. Niren, Adv. for MoUD
28.	Original Application No. 253/2015 (M.A. No. 833/2015, M.A. No. 827/2015, M.A. No. 1055/2015, M.A. No. 1208/2015, M.A. No. 87/2016 & M.A. No. 1049/2016)	Janab Mangisuddin Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Mr.V.Senthil Kumar & Mr. Adesh Kumar, Advs. for Applicant Mr. Abhishek Yadav, Adv. for R-1, 5 to 7 Mr. Rajesh Raina, Adv. for R-2 Mr. Rohit Raj Sachan, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-8 Mr. Raman Yadav, Adv. Ms. P. B. Singh, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB
29.	Original Application No. 164/2013	Pankaj Sharma Vs. MOEF & Anr.	Ms. Sumedha Dua & Umang Joshi Adv. for the Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Biraja Mahapatra, Adv. for R-2 Mr. Balendu Shekhar, Adv. for R-3 Mr. Divya Pandey Adv. for R-3A Ms. Priyanka Swami, Adv. Mr. Dhruv Mehta, Sr. Adv. & Mr. Pratap Shanker, Adv. for R-5 Mr. Sanjay Gupta, Adv. for R-31 Mr. P. Parekh, Sr. Adv. with Mr. I. K. Kapila, Adv. for R-32 & 33 Mr. Arun Kumar Sharma, Adv. for R-34 Mr. M.K. Sharma, Adv. for DCB Mr. D. Rajeshwar Rao, Adv. Mr. Anshuman, Adv. for R-35 Mr. Rajeev Kumar Yadav, Adv. Ms. Sakshi Popli, Adv. for DJB
30.	Original Application No. 422/2017 (M.A. No. 794/2017)	Inter Globe Aviation Limited Vs. Union of India & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Mirnal Ojha, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R-1 Ms. Anjana Gosain, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3 Mr. Anand Shri, Adv. for R-6 Mr. Pinaki Misra, Sr. Adv. with Mr. Mirnal Ojha, Adv.

Date : 29th August, 2017
Time : After the above Bench

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
31.	Original Application No. 263/2015 (M.A. No. 320/2016, M.A. No. 1030/2016 & M.A. No. 571/2017) (PH)	Sanjay Kumar Vs. State of U.P. & Ors.	Mr. Vikas Gaur & Mr. Dipesh Choudhary, Adv. for Applicant Dr. Sandeep Singh, Adv. for R-1 Mr. Mukesh Kumar Verma, Adv. Mr. Raman Yadav, Adv. Mr. Rajesh Raina, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Dr. A.M. Singhvi, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. for Beverages Ltd.

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